GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 3481 TO BE ANSWERED ON 08th AUGUST, 2017

SHARE OF BIHAR IN NFS SCHEME

3481. SHRIMATI RAMA DEVI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Bihar has made any claim regarding its share under National Food Security (NFS) Scheme;
- (b) if so, the details thereof; and
- (c) the steps taken to release the amount related to the said claim?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): Financial year wise details of fund released to State Government of Bihar towards Central assistance for meeting expenditure towards intra-State movement & handling of foodgrains and fair price shop dealers' margin are as under:

(In crore)

Financial Year	Amount	Fund
	Claimed	Released
2014-15	238.30	238.30
2015-16	261.54	261.31
2016-17	253.00	252.24
(Apr-Dec)		
Total	752.84	751.85

Further, an amount of Rs.0.34 crore has been released to the State Government of Bihar in financial year 2016-17 under the scheme of Financial assistance to States for providing non-building assets to State Food Commission.

Being a Decentralized Procurement Scheme (DCP) State, food subsidy is released to Bihar for quantity of foodgrains procured and distributed under NFSA by them. Year wise details of food subsidy released to State Government of Bihar are as follows:

(In crore)

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Financial Year	Subsidy Claimed	Subsidy released
2014-15	1808.32	1782.05
2015-16	3621.30	3386.11
2016-17	2801.54	2758.70
Total	8231.16	7926.86